## GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

## LOK SABHA

### **UNSTARRED QUESTION NO. 381**

ANSWERED ON 08.12.2022

#### EDUCATIONAL STANDARD OF MINORITY STUDENTS IN ASSAM

#### 381. SHRI ABDUL KHALEQUE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government is aware of the steps taken by the Government of Assam to improve the educational standard of minority students in the State and if so, the details thereof;
- (b) the details of skill development initiatives taken for the youths of minority community; and
- (c) the details of running minorities institutions that have been shut down by the Government during the last five years, district-wise?

#### **ANSWER**

# THE MINISTER OF MINORITY AFFAIRS (SHRIMATI SMRITI ZUBIN IRANI)

(a) Education is in the concurrent list of the Constitution and majority of the schools are under the domain of respective State and UT Governments. Besides the initiatives taken by the Central Government, Government of Assam has informed that with the aim of increasing participation of girls of the minority communities in education, the State has been implementing Scholarship scheme for girl Students belonging to Minority Communities of Assam studying in class X, XI & XII since 2021-22. For improvement of educational standards of students, including minority children, all the components of Samagra Shiksha Abhiyan are being implemented in the State.

Various civil works have also been undertaken in the schools in the minority areas, covering upgradation of school buildings, residential schools, additional classrooms, science labs, smart classrooms, library, toilets, etc. under Central Sponsored Schemes like Samagra Shiksha and Pradhan Mantri Jan Vikas Karyakram.

- (b) So far, around 27,000 minority candidates belonging to state of Assam have been given training under various skill development schemes of the Ministry.
- (c) No such information is maintained.

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